

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 01-12-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMERY CIVIL SUIT	100619/2016	Prakash Ratilal Gandhi V/S 1.M/s. Classi-Mech Equipments Pvt. Ltd. 2.Harishchandra Kashinath Raut 3.Mrs.Milan H. Raut	Anil Agarwal

(Sub Matter: SUMMONS FOR JUDGT/0100294/2016)

2.	SUMMERY CIVIL SUIT	100823/2016	Mr. Bhavesh Navinchandra Shah Vs 1.M/s. Siroya Modern Home Space LLP 2.Shrenik D. Siroya	Mr. Paras N. Vira
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(Sub Matter: SUMMONS FOR JUDGT/0100361/2016)

NM FOR HEARING

3.	SUMMERY CIVIL SUIT	100443/2015	Ms. Polycab Wires Pvt ltd Vs Ms FL Smidth Pvt ltd	Heeralal Chaturvedi
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(Sub Matter: NOTICE OF MOTION/0104084/2016)

4.	SUMMERY CIVIL SUIT	100804/2016	Mahendra Manekchandji Mandot Vs Mansha Jewellery Pvt. Ltd	Mr Ramesh Jain and Mrs. Kusum Jain
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(Sub Matter: NOTICE OF MOTION/0104671/2018)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 2-12-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100457/2017	1.Hughes Network Systems India Limited 2.Hughes Communications India Ltd. Vs Gammon India Limited	Vijay B.Dhingreja

(Sub Matter: SUMMONS FOR JUDGT/0100089/2018)

2.	SUMMARY CIVIL SUIT	10559/2017	Shri Rajkumar Maliram Sharma Vs Mr. Ansari Mohd. Sageer S/o. Ronak Ali	S. R. Gupta
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(Sub Matter: SUMMONS FOR JUDGT/0100006/2020)

3.	SUMMARY CIVIL SUIT	10866/2017	M/s. S. Kailesh Steel Project Vs M/s. Yagnam Pulverizer Pvt Ltd	V N Bagal and R P Salunkhe
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(Sub Matter: SUMMONS FOR JUDGT/0100279/2018)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 3-12-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	106842/2005	m s j k enterprises Vs mr pawankumar jha	MADHURI GOSAR M S RAJESH KOTHARI AND CO

(Sub Matter: SUMMONS FOR JUDGT/0100217/2017)

2.	SUMMARY CIVIL SUIT	100550/2017	Bombay Publicity Service Pvt. Ramesh R.Pandey Ltd. Vs Yamuna Films	
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(Sub Matter: SUMMONS FOR JUDGT/0100230/2017)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 4-12-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMERY CIVIL SUIT	100368/2015	Ms. Pune E-Stock Broking Pvt. Ltd. Vs Ms. Jagruti Ketan Shah	ALMT Legal
(Sub Matter: SUMMONS FOR JUDGT/0100269/2016)				
2.	SUMMERY CIVIL SUIT	100961/2015	Hemant Rasiklal Dave Vs 1.Ashish P.Mehta 2. Lalitbhai Shah	Ramesh Jain and Mrs Kusum Jain
(Sub Matter: SUMMONS FOR JUDGT/0100029/2016)				
3.	SUMMERY CIVIL SUIT	101036/2015	1.Gaganvihari Jayshankar Mehta 2.Hareshkumar Jayashankar Mehta 3.Chandreshkumar Jayashankar Mehta Vs 1.Surya Kirti Enterprises 2.Harini co-operative Housing Society Ltd	Rupesh D. Sohoni

(Sub Matter: SUMMONS FOR JUDGT/0100043/2016)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 5-12-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100942/2015	Ms Industrial Sales Corporation Vs Emtex Industries India Limited	V.K. Sharma
(Sub Matter: SUMMONS FOR JUDGT/0100339/2016)				
2.	SUMMARY CIVIL SUIT	101033/2015	Ms Swastik Sales Corporation Vs Emtex Industries India Limited	V.K. Sharma
(Sub Matter: SUMMONS FOR JUDGT/0100338/2016)				
3.	SUMMARY CIVIL SUIT	101232/2015	Ms. Darshan Group Vs 1.Ms. Indospin Filati Ltd. 2.Mahavir Ginning And Pressing Factory	Raval Shah and Co.
(Sub Matter: SUMMONS FOR JUDGT/0100069/2017)				